# NLUO

Student Law Journal

Volume IX
ISSN 2305-062X

# Call for Papers

The NLUO Student Law Journal invites original, unpublished work from students of law and allied disciplines across the country and beyond.

## Categories and Word Limits

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|---|---|
| Long Article | 5,000 to 8,000 words |
| Short Article | 3,000 to 5,000 words |
| Case/Legislative Comment | 2,000 to 3,000 words |
| Book Review | 1,500 to 2,500 words |

All word limits exclude footnotes.

## Eligibility

Open to students of law and allied disciplines. Practitioners, academicians and researchers may be admitted at the Editorial Board's discretion.

## Deadline

31 March 2027

## How to Submit

Authors are requested to read the Submission Guidelines before submitting. The anonymised manuscript, cover letter and Certificate of Originality are to be submitted through the Google Form, or by scanning the code below.

## Queries and Feedback

For any further queries or feedback on this call, please reach out to the Board at nluo-slj@nluo.ac.in